Sl.No.	State Number of subs		
29.	Karnataka	6182728	
30.	Goa	246276	
31.	Lakshadweep	4147	
32.	Kerala	3532860	
33.	Tamil Nadu	6481447	
34.	Puducherry	60704	
35.	Andaman and Nicobar Islands	34655	
36.	Telangana	4958367	
	Total	93132068	

Healthcare scheme for unorganised sector

- 1113. SHRI TAPAN KUMAR SEN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether there is any specific healthcare scheme exclusively for the unorganized sector labour force; and
- (b) if so, the State/UT-wise details thereof and the total number of beneficiaries as on date?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) The Rashtriya Swasthya Bima Yojana (RSBY) is a Centrally Sponsored Scheme to provide health insurance coverage to Below Poverty Line (BPL) families and including other 11 categories of Unorganized Workers (UOWs) (MGNREGA Workers, Construction Workers, Domestic Workers, Sanitation Workers, Mine Workers, Licensed Railway Porters, Street Vendors, Beedi Workers, Rickshaw Pullers, Rag Pickers and Auto/Taxi Drivers). Each family enrolled in the scheme is entitled to hospitalization benefits of upto INR 30,000 per annum including maternity benefits on a family floater basis (a unit of five) in Government empanelled hospitals (includes both private and public). Pre-existing conditions are covered from day one and there is no age limit. Transportation cost upto ₹ 100 per hospitalization subject to a maximum of ₹ 1000 per family per year is also provisioned under the scheme.

(b) The details are given in the Statement.

State/UT-wise details of number of families covered under RSBY

Sl. No.	Name of State	Enrolled Families in 2015-16	Remarks, if any
	2		4
1	2	3	4
1.	Andhra Pradesh		Scheme was implemented on pilot basis in 2013-14
2.	Assam	1421104	
3.	Bihar	6899144	
4.	Chandigarh		Scheme is discontinued from the year 2015-16
5.	Chhattisgarh	3442749	
6.	Gujarat	1876628	
7.	Haryana	437850	
8.	Himachal Pradesh	480588	
9.	Jammu and Kashmir		Scheme was implemented on pilot basis in 2013-14.
10.	Jharkhand	1682894	
11.	Karnataka	6731881	
12.	Kerala	2021572	
13.	Madhya Pradesh		Scheme is discontinued from the year 2015-16
14.	Maharashtra		Scheme is discontinued from the year 2014-15
15.	Manipur	70925	
16.	Meghalaya	256138	
17.	Mizoram	152983	
18.	Nagaland		Scheme is discontinued from
			the year 2015-16
19.	Odisha	4462959	
20.	Puducherry		Scheme is discontinued from
21.	Punjab	232352	the year 2015-16
41.	ı unjav		

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1	2	3	4	
22.	Rajasthan	2769097		
23.	Tripura	492022		
24.	Uttar Pradesh	1464242		
25.	Uttarakhand	285229		
26.	West Bengal	6150716		
	GRAND TOTAL	41331073		

Restructuring of shift system in factories

- 1114. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether there is any proposal to restructure shift system in factories in order to increase production or to give employment to more persons;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (c) Chapter VI of the Factories Act, 1948 provides for the 'Working Hours of Adults' which is adequate for working of shifts in the factories.

National child labour project

- 1115. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether National Child Labour Project (NCLP) is being implemented in all the districts of the country;
 - (b) if not, the reasons therefor; and
- (c) the details of districts in which the above project is being implemented in the country?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) The National Child Labour Project (NCLP) scheme envisages project based action in the area of high concentration of the child labour with the objective of mainstreaming them to the formal school system.